

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 4216
TO BE ANSWERED ON 18TH MARCH, 2026**

DIGITAL INDIA LAND RECORDS MODERNISATION PROGRAMME

4216. THIRU ARUN NEHRU:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether dedicated funding is proposed for 4G/5G Saturation Project and BharatNet implementation in blocks of Veppanthattai and Veppur in Perambalur facing unstable mobile connectivity in remote rural areas and if so, the details thereof;
- (b) the current status of installation of BSNL 4G towers, PM-WANI WiFi hotspots operationality and optical fibre connectivity coverage, block-wise;
- (c) whether the Perambalur and Musiri is proposed to be included in the next phase of Digital India Land Records Modernization Programme (DILRMP) for farmers' benefit; and
- (d) the funding allocation, implementation timeline and digital literacy centres planned by the year 2027?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) & (b) Digital Bharat Nidhi (DBN) has the mandate to support universal service by promoting access and delivery of telecommunication service in underserved rural, remote and urban areas of the country. BharatNet is being implemented in a phased manner to provide broadband connectivity to all Gram Panchayats (GPs) in the country including 29 GPs of Veppanthattai and 33 GPs of Veppur blocks of Perambalur district. All GPs of these blocks have been connected. Further, BSNL has installed 13 and 9 4G Mobile towers in Veppanthattai and Veppur blocks respectively. Under PM-WANI, 44 Wi-Fi Hotspots have been installed in Perambalur District.

(c) Department of Land Resources has informed that Land and Land Revenue, including maintenance of land records is a State subject listed at Sl. No. 18 & 45 of State List (List II) of the 7th Schedule of the Constitution wherein land revenue is governed by State specific Acts/ Rules/ Regulations. The Department of Land Resources is implementing Digital India Land Record Modernization Program (DILRMP) as a Central Sector Scheme with effect from 1st April, 2016 with 100% funding by the Centre which has been extended for the period of five years from 2021-22 to 2025-26. As per MIS of DILRMP, the digitization of Land Records has been completed 100% in Perambalur and Musiri- District Tiruchirappalli.

(d) Ministry of Electronics and Information Technology has informed that the Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA) was initiated to reach digital literacy in 6 crore rural households (one person per household) nationwide. As against 6 crore, 6.39 crore individuals were trained across the country including the State of Tamil Nadu. The Scheme was implemented by CSC e- Governance Services India Limited through 4.39 Lakh Common Service Centres spread across 2.52 Lakh Gram Panchayats in the country. In the State of Tamil Nadu, a total of 17,04,537 candidates from the rural households were enrolled, and 14,07,880 candidates were trained under the Scheme. The Scheme concluded on 31.03.2024.
